

Through Video Conferencing

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/81/2021**

Jabalpur, this Tuesday, the 22<sup>nd</sup> day of June, 2021

**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**  
**HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**

Bipin Kumar, S/o Late Shri Kalyan Sahu, DoB : 01.12.1971, Occupation – Sr. Section Engineer (P.Way), R/o E-05 PHASE II PRIDE CITY Katra, Bhopal (M.P.) 462043, Mob: 9424443482  
**-Applicant**

**(By Advocate – Shri S.K. Nandy)**

**V e r s u s**

1. Union of India through its General Manager of West Central Railway, Head Quarter, Near Indira Market, Jabalpur (M.P) 482001.
2. Principal Chief Personnel Officer, O/o General Manager of West Central Railway, Head Quarter, Near Indira Market, Jabalpur (M.P.) 482001.
3. Sr. Divisional Personnel Officer, West Central Railway, Bhopal Division, Bhopal (M.P.) 462010  
**-Respondents**

**(By Advocate – Shri Sapan Usrethe)**

**O R D E R**

**By Ramesh Singh Thakur, JM.**

Learned counsel for the applicant submits that the relief prayed for by the applicant has been granted by the respondents and, therefore, this Original Application has become infructuous.

2. Accordingly, Original Application is disposed of as having become infructuous.
3. The applicant is directed to file the Court fees within two days.

**(Naini Jayaseelan)**  
**Administrative Member**  
am/-

**(Ramesh Singh Thakur)**  
**Judicial Member**